

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 904**  
TO BE ANSWERED ON 07.02.2019

**PMGSY IN MAHARASHTRA**

**904. SHRI KRUPAL BALAJI TUMANE:**  
**SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the construction of roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) in the State of Maharashtra is not going on as per the scheduled time limit;
- (b) if so, the details thereof along with the reasons therefor;
- (c) the steps taken/being taken by the Government to remove the obstacles coming in its way along with the details of the outcome thereof;
- (d) the number of roads identified under the said yojana during the last three years and the current year; and
- (e) the details of the projects identified under the said yojana, Districtwise?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a)& (b): As reported by the State, out of 6,042 works with length of 27,737.01 km sanctioned under Pradhan Mantri Gram Sadak Yojana (PMGSY) since inception of the scheme, 5,819 works with length of 26,104.17 km has been constructed. Further, out of 1,365 habitations sanctioned under PMGSY (250+), 1,297 habitations have been connected and only 68 habitations remain to be connected. Majority of the works measuring length 727.09 km covering 44 habitations are pending in Gadchiroli and Nandurbar primarily because these works are located in remote and difficult areas and forest clearance issues.

(c): As per the Programme Guidelines, the State Governments are responsible for ensuring that lands are available and free from all encumbrances, along the entire proposed alignment, for taking up the proposed road works under PMGSY. The State Government is regularly advised to take up the matter with concerned authorities in the forest department to expedite the issue of forest clearance. In Nundurbar, 209.44 kms were pending due to forest clearance against which NOC for 143.00 kms have been obtained recently and all these works have been tendered.

(d)& (e): No roads and bridges have been sanctioned during 2015-16, 2016-17 and 2018-19. During 2017-18, total 133 No. of roads and 61 No. of bridges under PMGSY have been sanctioned. District-wise details of roads and bridges are as under:

<b>Sr. No.</b>	<b>District Name</b>	<b>No. of Roads</b>	<b>Total Length (in km)</b>	<b>No. of LSB Works</b>	<b>Total Cost (Rs. in lacs)</b>
1	Ahmednagar	18	49.495	1	2,663.24
2	Buldhana	2	8.275	2	914.67
3	Gadchiroli	91	364.520	57	37,286.46
4	Nandurbar	13	74.075	0	5,144.07
5	Nashik	6	20.080	1	1,231.18
6	Parbhani	1	0.850	0	87.67
7	Pune	1	3.000	0	240.57
8	Raigad	1	4.650	0	660.00
	<b>Grand Total</b>	<b>133</b>	<b>524.945</b>	<b>61</b>	<b>48,227.86</b>

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